

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

**Annexure-5**

Name of the corporate debtor: M/S. Jaydev Constructions Private Limited; Date of commencement of liquidation: 08/01/2020; List of stakeholders as on: 30/09/2020

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1	GST & Central Excise	Central Govt		14-Sep-2020	14878766	14878766	GST/Service Tax	0	No	19.59	0	0	0	0	0	Nil
2	Employees Provident Fund Organisation	Central Govt		20-Mar-2020	429406	429406	PF DUES	0	No	0.57	0	0	0	0	0	Nil
3	Income Tax Department	Central Govt		10-Mar-2020	7494200	7494200	IT DUE	0	No	9.86	0	0	0	0	0	Nil